

ITEM NO.6

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

[Arising out of impugned final judgment and order dated 24-08-2018 in CRLA No. 4536/2004 passed by the High Court of Judicature at Allahabad]

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

IA No. 160548/2019 - CONDONATION OF DELAY IN FILING

IA No. 64969/2024 - EXEMPTION FROM FILING O.T.

IA No. 160550/2019 - EXEMPTION FROM FILING O.T.)

Date : 12-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

Mr. Ananta Prasad Mishra, AOR

Mr. Jasbir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by the petitioner, list this matter after four weeks.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)